25

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 74/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

SEZ Indore Ltd., Crystal

Crystal IT Park Indore Ltd

With

M.P Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Tolake Domani Adv fol Transferal 1. Tolake Domani By learferee Comparies (

1/6 MR. M 2.

ORDER

Learned Advocate Mr. Tarak Damani i/b Learned Advocate Mr. B.K. Damani present for Petitioners.

None appeared for Regional director in spite of service of notice for hearing on objections.

Representation of Regional Director received.

Reply filed by petitioner.

Learned Counsel for petitioner submitted that copy of reply served on RD on 07.11.2017 and file endorsement of RD office.

Petitioner is directed to file certificate of the auditor of the company regarding accounting standard.

List the matter on 27.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.